

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR**  
**BENCH, JABALPUR**

**Original Application No. 325 of 2006**

Jabalpur, this the 16<sup>th</sup> day of May, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman

P.K. Jena, S/o. Shri B.N. Jena,  
Aged about 39 years, R/o. Rly.  
Qr. No. 1003/4, North East Railway  
Colony, Bilaspur (CG).

.... **Applicant**

(By Advocate – Shri S. Paul)

**V e r s u s**

1. Union of India, Ministry of Railway,  
Through General Manager, South  
Eastern Central Railway, Bilaspur.
2. General Manager, South Eastern  
Central Railway, Bilaspur.
3. Divisional Railway Manager,  
South Eastern Central Railway,  
Bilaspur Division, Bilaspur.
4. Sr. Divisional Personnel Officer,  
South Eastern Central Railway,  
Bilaspur Division, Bilaspur.

.... **Respondents**

**O R D E R (Oral)**

Heard the learned counsel for the applicant.

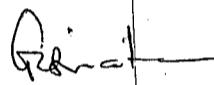
2. It has been submitted that the applicant made several representations regarding his alleged loss of seniority consequent to his transfer vide order dated 3.6.1997 (Annexure A-1). Subsequently, the Senior Divisional Personnel Officer, Bilaspur sought clarification from Chief Personnel Officer, S.E.C. Railway, Kolkata vide letter dated 27.4.2004 (Annexure A-4) to the effect whether the transfer of the applicant was on own request. No reply to this communication has been received.

(Signature)

3. The learned counsel for the applicant submits that he would be satisfied if the respondent No. 3 i.e. the Divisional Railway Manager, South Eastern Central Railway, Bilaspur Division, Bilaspur is directed to obtain the necessary clarification expeditiously and communicate the same to the applicant within a period of three months.

4. Accordingly, this OA is disposed of with direction to the respondent No. 3 to obtain necessary clarification regarding the transfer order from the authorities concerned and intimate it to the applicant within three months from the date of receipt of this order. Copy of the order alongwith the OA may be furnished to the respondent No. 3 by the applicant within two weeks.

5. In view of the above, the OA is disposed of accordingly.

  
(Dr. G.C. Srivastava)  
Vice Chairman

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पृष्ठांकन द्वारा/व्या..... जबलपुर, दि.....  
प्रतिशिखा द्वारा दिनांक:—  
(1) सचिव, राज्य विविध विभाग, राज्य विविध विभाग, जबलपुर  
(2) राज्य विविध विभाग, राज्य विविध विभाग, के काउंसल  
(3) राज्य विविध विभाग, राज्य विविध विभाग, के काउंसल  
(4) राज्य विविध विभाग, राज्य विविध विभाग, सूचना एवं उत्तराधिकार विभाग, के काउंसल

उप संचिकार

1/20/2028  
R/2023, 1  
18/11/2024  
Court Copy of OJ

Approved  
22-3-06